

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAPR Technologies Research and Development India Private Limited

1.	NAME OF CORPORATE PERSON	MAPR Technologies Research and Development India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15/10/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN-U72200TG2009PTC065518
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Level 7, 7 th Floor, Right Wing, Tower A, Ananth Info Park, #39, Hi-Tech City, Madhapur, Hyderabad-500081.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	27/09/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Narender Gandhari, 403, Naina Residency, Srinivasa Nagar (East), Ameerpet, Hyderabad-500038. Email Id: narenderg99@gmail.com Registration Number : IBBI/IPA-002/IP-N00312/2017-2018/10900
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27/10/2021

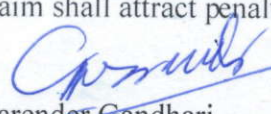
Notice is hereby given that the MAPR Technologies Research and Development India Private Limited has commenced voluntary liquidation on 27/09/2021.

The stakeholders of MAPR Technologies Research and Development India Private Limited are hereby called upon to submit a proof of their claims, on or before 27/10/2021, to the liquidator at the address mentioned against item No.7 above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/09/2021
Place: Hyderabad


Narender Gandhari
Liquidator

